

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

27.

**IA-4186(MB)2023 IN
C.P. (IB)/991(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.04.2024**

NAME OF THE PARTIES: Punjab & Maharashtra Co-Operative
Bank Limited
Vs.
Sapphire Hospitals Private Limited

SECTION: 7, 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-4186(MB)2023

1. Mr. Sandeep Bajaj a/w Adv. Maulik Chokshi i/b Adv. Amar Khanna, Ld. Counsel for the Applicant present. None present for the Respondent.
2. On request of Ld. Counsel for the Applicant, list this matter on **08.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)